

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 320 of 2013

Dated : 20th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indowind Energy Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s):

Mr. Shridhar Prabhu

Counsel for the Respondent(s):

Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R-2

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondent. Written submissions have also been filed by the Learned Counsel for both the parties

Post the matter for clarification on 12.03.2014 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
mk

(Justice M. Karpaga Vinayagam)
Chairperson